

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: MOSER BAER INDIA LIMITED Date of Commencement of Liquidation: 20-09-2018; List of Stakeholders as on Date: 19-12-2020; Name of IP: Mr. Anil Kohli; Last 5 digit of registration number: 10219

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				2590969				NA
2	Liquidation costs incurred till date				114883642				NA
3	Secured financial creditors	10	34623600830	10	34623600830				Annexure 3
4	Unsecured financial creditors	10	35475358997	10	25552172340		9923186657		Annexure 4
5	Operational creditors (Workmen)	2131	3614996772	2131	1222848241		2392148531		Annexure 5
6	Operational creditors (Employees)	230	438552638	230	148594758		289957880		Annexure 6
7	Operational creditors (Government Dues)	6	54550390	6	54550390				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	104	591666855	104	431838582		159828274		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		2491	74798726482	2491	62151079752	0	12765121342	0	